

Office of the District & Sessions Judge, Araria

Misc. Order No. 32 /2022

In view of the direction contained in the Hon'ble Court's letter No. 73-109/A.D. (Misc.)IV-71 dated 03.01.2022 and also the direction contained in the earlier Hon'ble Court's letter No. 33722-758 dated 29.08.2020 regarding functioning of the Courts through Physical Mode alongwith Virtual Mode and **after consultation with the Hon'ble Inspecting Judge of Araria Judgeship**, it is hereby resolved that all the Courts of Araria Judgeship shall run in physical mode from Monday to Friday in each week and shall run in Virtual mode on Saturday only.

The System Officer and the System Assistants of this Judgeship shall ensure flawless uninterrupted hearing of matters via. video conferencing under the supervision of the Nodal Officer on the day of virtual mode.

Filing of applications/ petitions by advocates or litigants shall be done through physical mode only except on the day of virtual mode.

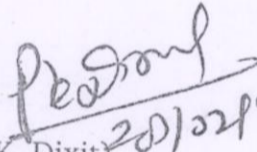
The Nazir is directed to ensure the complete sanitization of court campus as well as courts, offices & chambers on each Saturday.

All the staffs are directed to follow social distancing guidelines and also to take all preventive measures to protect themselves from exposure to Corona Virus.

In order to prevent the spread of Corona Virus, the Id. advocates and stakeholders are requested to follow social distancing norms in court rooms strictly during physical proceeding and will wear masks and gloves compulsorily in court rooms / premises.

This order shall come into force with immediate effect i.e from 01.03.2022 onwards till further order.

Communicate to all concerned.

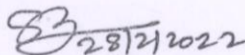

28/02/22

(P.K. Dixit)

District & Sessions Judge,
Araria.

Memo No. 530-563 . Dated 28.02.2022.

Copy forwarded to all courts of Araria Judgeship / D.M. / S.P. / Secretary, District Bar Association / Secretary, District Advocate Association / P.P. / G.P. / B.P.O. / Jail superintendent / D.B.O. / Nodal officer / System officer / Nazarat, Civil Court, Araria for information & needful.


28/2/2022
Admin. Incharge
Civil Court, Araria